

versions) of the Standing Committee on Petroleum and Chemicals on Action Taken by Government on the recommendations contained in the 11th Report of the Committee (10th Lok Sabha) on "Molasses - Distribution and Pricing" (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals).

14.38½ hrs.

STANDING COMMITTEE ON HOME AFFAIRS

Twenty-sixth Report

[English]

SHRI NARAIN SINGH CHAUDHRI (Hissar) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Twenty-sixth Report of the Committee on Home Affairs on the situation in Jammu and Kashmir.

...(Interruptions)

14.39 hrs.

BUSINESS ADVISORY COMMITTEE

Motion Re. : Fifty-seventh Report

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : Sir, I beg to move the following :-

"That this House do agree with the Fifty-seventh Report of the Business Advisory Committee presented to the House on the 13th December, 1995."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Fifty-seventh Report of the Business Advisory

Committee presented to the House on the 13th December, 1995."

The motion was adopted.

[English]

MR. DEPUTY-SPEAKER : Now, Shri Jagdish Tytler will move the motion for introduction of the Bill.

(Interruptions)

COAL MINES PROVIDENT FUND AND MISCELLANEOUS PROVISIONS (AMENDMENT) BILL*

14.39½ hrs.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : Sir, I beg to move for leave to introduce a Bill further to amend the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948."

The motion was adopted.

SHRI JAGDISH TYTLER : Sir, I introduce** the Bill.

...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : The House stands adjourned to meet again tomorrow, the 20th December, 1995 at 11.00 a.m.

14.40 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, December 20, 1995/ Agrayayana 29, 1917 (Saka)

* Published in the Gazette of India, Extraordinary, Part II, Section 2, dated 19-12-95.

** Introduced with the recommendation of the President.